

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 8/RP/2016

Subject : Petition seeking review of the order dated 30.12.2015 in Petition No. 118/MP/2015.

Date of hearing : 12.4.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : M.P.Power Management Company Limited

Respondents : Sasan Power Ltd. and others

Parties present : Shri G. Umapathy, Advocate, MPPMCL
Shri Vishrov Mukherjee, Advocate, SPL
Shri Janmali. M, Advocate, SPL
Shri Mayank Gupta, SPL
Shri M.G.Ramachandran, Advocate, HPPCL
Ms. Ranjitha Ramachandran, Advocate, HPPCL
Ms. Poorva Saigal, Advocate, HPPCL
Shri Anand K. Ganesan, Advocate, Rajasthan Discom
Shri Sandeep Rajpurohit, Advocate, Rajasthan Discom
Shri Alok Shankar, Advocate, TPDDL

Record of Proceedings

Learned counsel for Sasan Power Ltd. requested for time to file reply to the review petition. Request was allowed by the Commission.

2. The Commission directed the respondents to file their replies, by 22.4.2016 with an advance copy to the petitioner who may file its rejoinder, if any by 28.4.2016. The Commission directed that due date of filing the replies and rejoinders should be strictly complied with. No extension shall be granted on that account.

3. The Commission directed to list the review petition for hearing on 4.5.2016.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**